

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.-111**  
153/252/ND/2019

**IN THE MATTER OF:**

M/s. Pristine City Green Pvt. Ltd.

....APPELLANT

**SECTION**

U/s 252

**Order delivered on 22.12.2020**

**CORAM:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Appellant	:	
For the OL	:	
For the RD	:	Ms. Sweety Kumar, AROC
For the Intervener	:	Ms. Lakshmi Gurung, Sr. St. Counsel and Ms. Adeeba Mujahid, Jr. St. Counsel for Income tax Deptt

**ORDER**

Ld. AROC as well as Ld. Counsel for the Appellant/Income tax Department are present.

Let the matter be placed before the regular Bench on 03.3.2021.

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (J)**

Surjit